

Misc. Order No. 163 / 2021.

As per oral direction of the Hon'ble High Court, Patna and in supersession of all earlier Order issued from time to time with regard to the functioning of the Courts of Rohtas Judgeship, it is hereby ordered that all the Courts of Rohtas Judgeship shall run in **Physical mode** from **Monday to Friday** on each working day and in **Virtual mode** on **Saturday** only.

All the Stakeholders are requested to follow the Covid guidelines to avoid congregations inside the premises of Civil Courts.

Filing of new applications / petitions shall now be accepted physically.

This order shall come into force with immediate effect i.e. from 24.11.2021 onwards until further order.

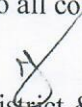
Inform all concerned accordingly.

Sd/- A. K. Srivastava,
District & Sessions Judge,
Rohtas, Sasaram.
23.11.2021.

Memo No. 12796-817 /Dated, Sasaram the 23rd day of November, 2021.

Copy forwarded to all the Courts of Rohtas Judgeship / District Magistrate / Superintendent of Police / Civil Surgeon / Superintendent of District Jail / Superintendent of Sub-Jail / Secretary, Rohtas District Bar Association / Rohtas Bar Association / Advocate Association / Bar Association / Dehri Anumandal Vidhigya Sangh / Public Prosecutor / Government Pleader / District Prosecution Officer / Nodal Officer / Incharge Administration / System Officer / System Assistant, Sasaram / Bikarmganj / Dehri-on-Sone (Rohtas) for information and communication to all concerned.

System Officer, Civil Courts, Sasaram (Rohtas) is directed to publish this order on the website of Rohtas Judgeship for information to all concerned.


For District & Sessions Judge,
Rohtas, Sasaram.

Seen
M Kumar
23.11.2021
System Officer
Civil Court, Sasaram.